

Law-Powr/19/2022-10-Law, Justice and Parliamentary Affairs

**GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Power Section) Civil Secretariat
Srinagar/Jammu**

Notification
Jammu, the 27th of March, 2023

S.O 171 In exercise of the powers conferred by sub-section (1) of section 20 of the Code of Criminal Procedure, 1973, the Government hereby appoint following Officers to be the Executive Magistrate, who shall exercise all the powers of an Executive Magistrate within their territorial jurisdiction of District Kishtwar.

S.No.	Name of the officers Sh/Ms.	Designation
1.	Sheetal Sharma, JKAS	BDO Kishtwar and holding additional charge of BDO Palmar.
2.	Saima Ramzan, JKAS	BDO Mughalmaidan
3.	Tasleem Javaid, JKAS	BDO Inderwal and holding additional charge of BDO Thakraie
4.	Anjil Singh, JKAS	BDO Nagseni and holding the additional charge of BDO Trigam
5.	Gurjeet Singh	BDO Marwah and holding additional charge of BDO Warwan
6.	Tariq Suharwardy	BDO Drabshalla
7.	Virender Kumar	BDO Paddar
8.	Firdous Kamal	BDO Bunjwah

By Order of the Government of Jammu and Kashmir

Sd/-
(Achal Sethi)
Secretary to Government
Department of Law, Justice and P.A

No.Law-Powr/19/2022-10

Dated: 27 -03- 2023

Copy to the:

- 1) Commissioner Secretary to Government, Revenue Department.
- 2) Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
- 3) Divisional Commissioner, Jammu.
- 4) Deputy Commissioner, Kishtwar. This is with reference to his letter No. DM/K/22/2597-98 dated 24-03-2023.
- 5) General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
- 6) SO section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C)
- 7) Incharge Website

(Shamim Ahmad Wani)
Senior Law Officer
Department of Law, Justice and P.A